

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:53
ANSWERED ON:23.02.2010
KIDNAPPING CASES
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of kidnapping are on the rise in the country;
- (b) if so, the total number of such cases reported/registered and victims traced/ untraced during each of the last three years;
- (c) the total number of accused arrested and the action taken against them during the said period, State-wise;
- (d) whether the Hon`ble Supreme Court has given any directive in this regard; and
- (e) if so, the details thereof and the reaction of the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

- (a) & (b): As per information compiled by National Crime Records Bureau (NCRB), a total of 23991, 27561 and 30261 cases of kidnapping & abduction were registered in the country during 2006 to 2008 respectively, thereby showing an increasing trend. NCRB does not maintain information on victims of kidnapping & abduction, traced or untraced.
- (c): As per information compiled by NCRB, the State/UT-wise details of cases registered, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under kidnapping & abduction during 2006 to 2008 are enclosed at Annexure-I.
- (d): Government of India is not aware of any such directive.
- (e): Does not arise.